

Central Administrative Tribunal
Ernakulam Bench

Dated Friday the thirtieth day of June,
One thousand, nine hundred and eighty nine.

Present

Hon'ble Shri G Sreedharan Nair, Judicial Member
and
Hon'ble Shri N V Krishnam, Administrative Member

OA No.331/89

M Omanakuttan

: Applicant

Vs

- 1 Union of India rep. by
the Director General,
Department of Posts,
Dakdhar Bhavan, New Delhi.
- 2 The Postmaster General
Kerala Circle, Trivandrum
- 3 The Assistant Superintendent
of Post Offices
Changanacherry Sub Division,
Changanacherry.
- 4 The Sub Post Master,
Sub Post Office,
Neelamperoor.

: Respondents

M/s N Govindan Nair, K Unnikrishana
Kurup and KS Nair : Counsel for Applicant

Mr PVM Nambiar, Sr.CGSC : Counsel for Respondents.

ORDER

Shri G Sreedharan Nair, Judicial Member

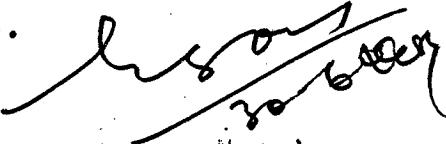
Heard on the question of admission. The
applicant was admittedly appointed to the post of
ED Packer only on a provisional basis. It is seen
that regular appointment has been made which the applicant

seeks to assail in this application. Apart from the fact that person who has been so appointed has not been made a party, no acceptable ground has been urged for, interfering with the said appointment. In the circumstances, the application cannot be admitted.

2 Since the counsel of applicant appealed to us for the issue of a direction to the respondents for considering the applicant for appointment to the post of EDA when a vacancy arises, we would only observe that in case the applicant satisfies the eligibility conditions, the rejection of this application shall not stand in his way in being considered for such appointment.

3 The application is rejected.


(NV Krishnan)
Administrative Member
30.6.89


(G Sreedharan Nair)
Judicial Member
30.6.89